

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT NO.III

(IB)-214(ND)/2017

IN THE MATTER OF:

M/s. DCM International Ltd.

.....PETITIONER

**SECTION :**

Under Section 9 of IBC Code, 2016

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Anshu Bhanot, Advocate


For the Respondent

: Mr. Amit Agrawal, Advocate

Ms. Nitu Mittal, Advocate

ORDER

Order reserved.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
08.8.2017